

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE	OF PROCESS
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/69/2026	19-01-2026	NANYA AIRCONN PVT LTD Vs MAHINDER JINDAL	NITIN GOEL	9999340256	manglawoffice@gmail.com	19.01.2026	
			307	Civil	CS (COMM)/70/2026	20-01-2026	Hamdard National Foundation (India) Vs Hamdard Education and Charitable Trust Sevaliya	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theameco.com	20.01.2026	
			307	Civil	CS (COMM)/38/2026	13-01-2026	MOHIT ENTERPRISES Vs AMBUJ HOTEL REAL ESTATE PVT LTD AND ORS	UMA SHANKER	9910329305	gautamus9213@gmail.com	28.01.2026	
			307	Civil	OMP (COMM)/150/2026	28-01-2026	Harsh Sardana HUF Vs Raushan Priya and Ors	Pulkit Aggarwal	9999801409	pulkit.lawoffice@gmail.com	28.01.2026	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)114	04-11-2025	STATE BANK OF INDIA Vs NASREEN BEGUM PROP M/S SUFIA DIAGNOSTIC	Vijay Prakash	9810210832	vijayprakash9682@gmail.com	05.01.2026	
			COURT ROOM 310	CS (COMM)	CS (COMM)124	24-11-2025	Adnan Azam Vs Indus Towers Limited	Zeeshan Ahmed	9873463090	zedlegalchambers@gmail.com	21.01.2026	
			COURT ROOM 310	CS (COMM)	CS (COMM)132	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover	9810376869	groverindia@outlook.com	23.01.2026	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE EMAILSERVICE OF PROCESS	OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL								
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		cs (comm) 891/2025	06-11-2025	GSR METALS PVT LTD Vs DAPSS INDUSTRIES	P K.JHA	9953133627	JHAPRADEEP2010@HTMAIL.COM	15-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI								
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS - COMM 768 / 2025	08.10.2025	MR MALHOTRA Vs Notesgen Pvt Ltd	VANDIT SH. AMITABH MARWAH	9911116071	09.01.2026	

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			CS – COMM	697 / 2025	08.09.2025	ARKS INTERTRADE LLP Vs GANGOTRI ELECTRONICS PRIVATE LIMITED	SH. NITIN GARG 9958986363		09.01.2026	
			OMP (I) COMM	328 / 2025	10.12.2025	AXIS FINANCE LTD Vs ANMOL PATIL AND ANR	SH. BAVINASH KUMAR 9811182985		14.01.2026	
			CS – COMM	643 / 2025	18.08.2025	STATE BANK OF INDIA Vs RAHUL SOLE PROP PUNJAB SUPERMART	SH. VARUN CHANDIOK 9818365119		14.01.2026	
			CS – COMM	850 / 2025	10.11.2025	State Bank of India Vs FIROZ SHAIKH PROP OF MS NAZIA FASHION	SH. ALAMASHISH BATRA 9891223874		27.01.2026	
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI							NIL	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH							NIL	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 245/24	15.05.2024	State Bank of India Vs Geeta	RANI BHARDWAJ 9643680913	fbhardwajaassociate@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/433/2025	15/09/2025	Arvind Chemi Synthetic Pvt Ltd Vs AMIT KUMAR CHOUDHARY (SOLE PROPRIETOR) TWIN LIFT INDUSTRIES	Rahul Arya(P), 8376049807	advocateas hok.1@gmail.com	06.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/367/2025	30/07/2025	Union Bank of India Vs Kavita prop of Ms Kavita	Jitendra Garg(P), 9810197621	JITENDragadv@gmail.com	07.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 5/2026	05.01.2026	PNB VS RAJGEER YADAV	PRATAP CHANDRA RANA 9990366723	prana2500@gmail.com	07.01.2026

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		6, New Court Block-I	Commercial	CS (COMM)570/2025	22.12.2025	Canara Bank Kamalni, Prop. Vs Ankur Singh	9910482995	ankursingh bhadana@gmail.com	07.01.2026	
		6, New Court Block-I	Commercial	OMP (COMM)/54/2025	29/10/2025	Sandeep Nalawade PIRAMAL LIMITED Vs Yashwant MISFINANCEP),	8860166368	shekharnanavaty@gmail.com	07.01.2026	
		6, New Court Block-I	Commercial	OMP (COMM)/9382/2025	24.12.2025	FINGROW CAPITAL PRIVATE LTD VS NITESH TRADERS	9911354578	jkschauhan@rediffmail.com	07.01.2026	
		6, New Court Block-I	Commercial	CS (COMM)4/2026	05.01.2026	M/S GENERATORS LTD VS MAHAKAAL STONE CRUSHER	LUCKY PVT JAI STONE	9999886478	guptaabhinav@gmail.com	07.01.2026
		6, New Court Block-I	Commercial	CS (COMM)7/2026	06.01.2026	STATE BANK OF INDIA VS RAM KUMAR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	12.01.2026
		6, New Court Block-I	Commercial	OMP (COMM)/9287/2025	22.12.2025	AXIS BANK LTD VS B SINGH MEENA & ANR	VIBHOR MATHUR	9971680687	SUPPORT@ARVLAWCHAMBERS.CO.IN	12.01.2026
		6, New Court Block-I	Commercial	CS (COMM)8/2026	06.01.2026	STATE BANK OF INDIA VS MAHAVIR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	12.01.2026
		6, New Court Block-I	Commercial	CS (COMM)204/2025	21.04.2025	STATE BANK OF INDIA VS MAHESH LAVUSHETTY	RANI BHARDW AJ	8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	20.01.2026
		6, New Court Block-I	Commercial	CS (COMM)22/2026	13.01.2026	AJAY LIGHT MAADHYAM EVENTS VS RAMESH KUMAR	RAMESH KUMAR	9810053989	fameshKumar9810053989@gmail.com	20.01.2026
		6, New Court Block-I	Commercial	CS (COMM)28/2026	15.01.2026	SMALL FARMERS AGRI BUSINESS VS PIYUSH MAHAJAN	SHANTANU VS GARG	7535066000	delhi@maheshwariandco.com	20.01.2026

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		6, New Court Block-I	Commercial	CS (COMM) 39/2026	19.01.2026	SMALL FARMERS AGRI BUSINESS CONSORTITUM VS GAURAV KHATRI	DALIP SINGH	9810197092	dsadv13@gmail.com	20.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 447/2025	26.09.2025	YETI KNOWLEDGE PARTNERS LLP VS SAID GENERAL ENGINEERING WORKS	RACHIT DEVGUN	9810654154	rachitdevgun@gmail.com	20.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 6678/2025	15.09.2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KONA BIJAYAL LAXMI RAO	SAGAR AGGARWAL	9266434371	legal12areslaw.com	20.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 525/2025	18.11.2025	Delta Troops Pvt Ltd Vs Ambience Facilities Management Pvt Ltd & Ors	Sh Vivek Aggarwal	9811770164	info@aalaawcorp.com	21.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 29/2026	15.01.2026	STATE BANK OF INDIA VS ASHWANI	SHIV KUMAR TYAGI	9811059032	shivtyagi@gmail.com	22.01.2026
		6, New Court Block-I	Commercial	CS (COMM) 47/2026	23.01.2026	STATE BANK OF INDIA Vs RAVINDER KUMAR	RANI BHARDW AJ	8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	27.01.2026
		6, New Court Block-I	Commercial	EX (COMM) 180/2025	19/12/2025	SHRI SAURABH RAJPUT Vs OYO HOTELS AND HOMOS PVT LTD	RAJAN TYAGI & ANUMANG TYAGI	9958523388	RAJANTYAGI17@GMAIL.COM	28.01.2026
		6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 1/2026	06.01.2026	KOTAK MAHINDRA PRIME LTD VS GHANSHYAM L	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	14.01.2026
		6, New Court Block-I	Commercial	EX (COMM) 169/2025	02/12/2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P)	9711592772	sahiltalwar@yahoo.com	12.01.2026
		6, New Court Block-I	Commercial	CS (COMM)/48/2026	23.01.2026	Dharamraj Kaushik Vs JMD Construction and Finance Pvt Ltd	Suraj Singh	8077550245	SPCHAUDHAN2010@GMAIL.COM	30.01.2026

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		6, New Court Block-I	Commercial	EX COMM 6/2026	14.01.2026	M/s D R TRADING COMPANY VS M/S RATHI SARIA LTD	HIMANSHU CHUGH	9460131119	office@himanshuchugh.in	30.01.2026	
		6, New Court Block-I	Commercial	OMP (COMM) 8390/2025	18.11.2025	Axis Bank Ltd Vs Subedeen SO Nijjr	Vibhor Mathur	9971680687	support@arvlawchambers.co.in	30.01.2026	
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/515/2025	11-11-2025	SUMAN SINGH ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26adv@gmail.com	07.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/516/2025	11-11-2025	SUMAN SINGH ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26adv@gmail.com	07.01.2026
			29, New Court Block-II	Commercial	OMP (COMM)/5967/2025	123-08-2025	Cnh Industrial Capital India Pvt Ltd Vs SATNAM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	07.01.2026
			29, New Court Block-II	Commercial	OMP (COMM)/9087/2025	11-12-2025	AXIS BANK LTD Vs PARAMJIT KOUR	avinash kumar(P),	9811182985, 011-45596482	avinashadv@gmail.com	12.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/290/2025	01-07-2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabas@gmail.com	12.01.2026
			29, New Court Block-II	Commercial	OMP (COMM)/5957/2025	123-08-2025	AXIS BANK LTD Vs NITIN GUPTA	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	15.01.2026
			29, New Court Block-II	Commercial	OMP (COMM)/8643/2025	129-11-2025	AXIS BANK LTD Vs MIR KANWAR	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	16.01.2026

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		29, New Court Block-II	Commercial	OMP (COMM)/8876/2025	104-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs Amar Nath Jagdish Rai	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8874/2025	104-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Sunitha Kumari S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8873/2025	104-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Saurabh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8875/2025	104-12-2025	Cnh Industrial Capital India Pvt Ltd Vs INDERBHAN CHIRANJI LAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8746/2025	102-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8748/2025	102-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SUNDAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9030/2025	109-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SANATAN BEHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9031/2025	109-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEBANANDA PANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9033/2025	109-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9032/2025	109-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAILASH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2026

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		29, New Court Block-II	Commercial	CS (COMM)/15/2026	08-01-2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P)	9266434371	legal3@arenesslaw.com	17.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9173/2025	16-12-2025	YES BANK LTD Vs NAVIN KUMAR CHANDIWAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	19.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9174/2025	16-12-2025	YES BANK LTD Vs KAILASH CHANDRA BHATT	ANANJAY SINGH(P),	70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	19.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9258/2025	19-12-2025	AXIS BANK LTD Vs LALIT KUMAR MITTLE	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9259/2025	19-12-2025	AXIS BANK LTD Vs SUNIL KUMAR TANWAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9260/2025	19-12-2025	AXIS BANK LTD Vs UMESH PRASAD KHARWAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9319/2025	22-12-2025	AXIS BANK LTD Vs ARCHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9119/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs BALJIT KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/8013/2025	01-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs Savita Deepak	sagar Taggarwal	9266434371	legal12@arenesslaw.com	23.01.2026
		29, New Court Block-II	Commercial	OMP (COMM)/9120/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs GAJENDRA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2026

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/9121/2025	12-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), AAFATB OSAF ALI	9958726491	jangraadvocate@gmail.com	23.01.2026							
			29, New Court Block-II	Commercial	OMP (COMM)/9013/2025	08-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), HEYNA RAM AVTAR	9958726491	jangraadvocate@gmail.com	23.01.2026							
			29, New Court Block-II	Commercial	OMP (COMM)/9410/2025	26-12-2025	AXIS BANK LTD Vs raj singh	9871040589, 8920586266	indolexlaw@gmail.com	23.01.2026							
			29, New Court Block-II	Commercial	OMP (COMM)/8533/2025	26-11-2025	AXIS BANK LTD Vs SONIYA BEGAM	avinash kumar(P),	9811182985	avinash.adv@gmail.com	23.01.2026						
			40, New Court Block-II	Commercial	CS/COMM/563/2025	16-12-2025	ALASHORE MARINE EXPORTS VS MINISTRY OF FOOD	ASHEESH GUPTA	9560284991	kgconsorslip@gmail.com	05.01.2026						
			40, New Court Block-II	Commercial	CS/COMM/553/2025	08-12-2025	DASSAULT SYSTEMS VS MAHBUBUL ALAM BARKHUJA	DINESH JOTWANI	9730049704	litigation@jotwani.com	06.01.2026						
			40, New Court Block-II	Commercial	CS/COMM/559/2025	11-12-2025	UNION BANK OF INDIA VS VIPIN KUMAR	SUNIL CHAUDHARY	9810424400	hbajajaa@gmail.com	06.01.2026						
40, New Court Block-II	Commercial	CS/COMM/470/2025	15-10-2025	SMALL FARMERS AGRI BUSINESS MAA BHUDEVI ICE AND CEILING PLANT	YOGESH PACHURI	9811895298	yogeshpachuriassociates@gmail.com	06.01.2026									
									40, New Court Block-II	Commercial	CS/COMM/551/2025	05-12-2025	M/S SIKKIM AQUATECH LTD VS MSADITTECHNO CRAFT	AKASH P. MISHRA	9310673258	advocatemishra.367@gmail.com	06.01.2026

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/019/2025	12.12.2025	M/S SHILPKAR INDIA VS. M/S BUIDING	ASHOK KUMAR	8178802330,	adv.ashokumar84@gmail.com	12.01.2026
					CS/COMM/955/2025	27.11.2025	COMAC INDIA VS. FORBES ELITE	SUMIT NAGPAL	7290995000	mail@nagpal.law	16.01.2026
					CS/COMM/581/2022	06.06.2025	OM CONSTRUCTION VS. VEDRAM CHARITABLE	JATIN SAPRA	N/A	N/A	16.01.2026
					CS/COMM/428/2025	20.05.2025	EMARSON INFRATECH VS. ANANDA WAVE	KARAN JAIN	9810367549	dvocatekj@gmail.com	17.01.2026
					CS/COMM/35/2026	15.01.2026	CANARA BANK VS. DALIP KR. GUPTA	ARUL PRAKASH	8826516187	arul.oculus@gmail.com	23.01.2026
					CS/COMM/707/2025	01.09.2025	M/S EAST INDIA VS. BUILD NET	RAJAT GUPTA	8178540999	advocaterajat.legal@gmail.com	31.01.2026
30	SH. VRINDA KUMARI	SOUTH-EAST									

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31	MS. SUNENA SHARMA	SOUTH-EAST	21	EXECUTION PETITION	ExCOMM Award by Arb Comm/1/2026	03-01-2026	Esconet Technologies Limited Vs M/s Unbox Data Centers Pvt Ltd and Ors	Ashish Mishra(P),	8745960148	asish.mishra@atslo.in	--
				MISC. APPLICATION	Misc DJ/12/2026	03-01-2026	SUSHIL KUMAR BITTOO SONDHI Vs SONALI TIWARY(P),	8826363007	officeofadvocate@sonali@gmail.com	--	
				ARBITRATION AND CONCILIATION ACT	OMP (E) (COMM)/1/2026	08-01-2026	M/S EDUFUNDAE VENTURES PVT LTD Vs M/S ARC Security Pvt Ltd	RAMESH KUMAR SHOKEEN (P),	9958774762	shokeen53@yahoo.co.in	--
				CONTEMPT PETITION	Contempt Petition/1/2026	09-01-2026	ADOBE INCORPORATED AND ANR Vs Mr NITIN VIJAY AND ORS	Aarshia Behl(P),	9818061242	dilip@saikrishnaassociates.com	--
				COMMERCIAL SUIT	CS (COMM)/22/2026	12-01-2026	STATE BANK OF INDIA Vs Vijay Pal	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/23/2026	12-01-2026	STATE BANK OF INDIA Vs RAM VATI alias RAM WATI	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/21/2026	12-01-2026	STATE BANK OF INDIA Vs Amit Kumar	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/20/2026	12-01-2026	STATE BANK OF INDIA Vs Banti Bantiu alias Banti	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT REXWAL	Kushal Kumar(P),	7009793548	fishabh.erditelegal@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/43/2026	16-01-2026	M/S PRAKRITIK SAMVARDHAN PRIVATE LIMITED Vs KME Infrastructure AND ORS	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			COMMERCIAL SUIT	CS (COMM)/49/2026	17-01-2026	M/S MILAP LOGISTICS PVT LTD Vs M/S WENTERPRISES PVT. LTD	Deepak Gautam(P)	9999204626	advnks393@gmail.com	--
			EXECUTION PETITION	EX/30/2026	19-01-2026	M/S UNIQUE COLLECTIONS INDIA PVT LTD Vs ASHOK KUMAR MAURYA PROPRIETOR OF M/S A ONE OFFICE SYSTEMS	Nancy Jain(P),	7827867679	e3legal@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/28/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mr Mukul Kumar Verma	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/27/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mrs Raj Muni Devi	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/62/2026	22-01-2026	M/S M S CURATIVE PRIVATE LIMITED Vs Mr Sukesh Chandra	Sushant Giri(P),	9716216248	advnishantsharma1996@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/66/2026	24-01-2026	REGENT DIGITECH PVT LTD Vs M/S FRANS GLOBAL INFOTECH PVT LTD	Anisha Mathur(P),	9971096840	contact.shepherdlaw@gmail.com	--
			ARBITRATION AND CONCILIATION ACT	ARB (COMM)/1/2026	24-01-2026	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVISTONE IMPLEX	Mehaak Jaggi(P),	9811250312	office@chambersmj.com	--
			COMMERCIAL SUIT	CS (COMM)/73/2026	28-01-2026	STATE BANK OF INDIA Vs KRISHNENDU DAS	RANI BHARDW AJ(P),	9643680913	rbhardwajassociate@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/69/2026	28-01-2026	State Bank of India Vs Tek Bahadur Damai	Suchita Dixit(P),	8896932836	agnihotrisuchita@gmail.com	--
			COMMERCIAL SUIT	CS (COMM)/82/2026	31-01-2026	SHRI AJIT SINGH BHANDARI AND ANR Vs M/S SIMMTRONICS INFOTECH PRIVATE LIMITED	Rajesh Narula (p)	9899157488	narula.law@gmail.com	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS		
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/30/2026	131-01-2026	M/s Oval Beans Hospitality Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD	P.R.Rajha (P),	9811097145	legal@globallaw.co.in	--	
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/31/2026	131-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Puneet Gupta	Rahul Chauhan(P),	9971891788	info@aualegal.com	--	
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/32/2026	131-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Kamlesh Kumar	Rahul Chauhan(P),	9971891788	info@aualegal.com	--	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	786/2025	25.09.2025	Adobe Incorporated Vs Tushar Mittal	Ms Aarshia Behl	9818061242	aarsha@sai.krishnaassociates.com	05.01.2026
				CS (comm)	926/2025	17.11.2025	Shivanaya Leather Exports Pvt Ltd Vs Pradeep Kumar	Linkon Goswami	9999081393	linkongoswami@gmail.com	17.02.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney & Anr Vs M/s Athelesis EOK Anr.	Arjun & Dewan	9810700027	arjun.dewan85@gmail.com	16.04.2022
				Misc(DJ)	972/2025	15.09.2025	Airtec Electro Vision Pvt Ltd Vs Mr. Santosh Prop of M K Enterprise	Govind Suri	8130909187	litigation@surico.in	13.02.2026
				CS (comm)	25/2026	12.01.2026	State Bank of India Vs Kiran Kishore	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	10.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
			CS (comm)	16/2026	08.01.2026	State Bank of India Vs Rupa Garments	Sh R.K.Sinha	9811255673	advocatesinaha@rediffmail.com	19.02.2026
			CS (comm)	82/2025	29.01.2025	Spenza Ceramics Pvt Ltd Vs Jugal Kishore & Anr	Ms Kanika Baweja	9311691999	iprearenesslaw.com	09.02.2026
			CS (comm)	1013/2025	09.12.2025	M/s Twenty Four Secure Service Pvt Ltd Vs M/s Rolta Pvt Ltd	Aayush Kumar	8527274542	aayush@rvslegal.in	18.02.2026
			MISC(DJ)	1244/2025	21.11.2025	Bank of Baroda Vs Pooja Yadav	Rajnish Kr. Banyal	9810872353	rajnish-122@yahoo.co.in	25.02.2026
			CS (comm)	1069/2025	22.12.2025	Bank of Baroda Vs Saroj Kumar Pugalia	Eram Khan	9717099220	eramadv20002@gmail.com	09.02.2026
			CS (comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita	Eram Khan	9717099220	eramadv20002@gmail.com	09.02.2026
			CS (comm)	31/2026	13.01.2026	Vikas Transport Service Vs One Up Productions Pvt Ltd	Mukesh Kumar Sinha	9971061063	mukeshsinaha.adv@gmail.com	09.02.2026
			CS (comm)	1088/2025	23.01.2025	Union Bank of India Vs	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	28.02.2026
			CS (comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	28.02.2026
			CS (comm)	52/2026	19.01.2026	State Bank of India Vs Mrs Tarang Gautam @ Tarang Shreshtha	Dharmendra Singh	8800784740	shubhit673@gmail.com	20.02.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST							
		101	CS COMM	252/2025	08-09-2025	M/S SAMEER AND VIKAS COMPANY V/S M/S DUDEJA ZED PROCESSORS AND SUPPLIERS	9313828282	vidhimitalawfirm@gmail.com	08-01-2026
		101	CS COMM	43/2025	12-02-2025	PRADEEP BANSAL V/S M/S ADHARV ENTERPRISES	9910440914	ajusharma210@gmail.com	09-01-2026
		101	CS (COMM)	236/2025	21-08-2025	ATUL KUMAR JAIN & ASSOCIATES V/S PACK CARE INDIA PVT. LTD.	9810723994	jainvibha2011@gmail.com	16-01-2026
		101	CS COMM	324/2025	27-11-2025	UPSURGE LABS PTE. LTD. V/S SIA & KIAM INDIA PVT. LTD.	9999971459	kumarshikhar11@gmail.com	17-01-2026
		101	CS (COMM)	351/2025	06-12-2025	BANK OF BARODA V/S KISHAN NAGAR	99105688669	advumeshjoshi@gmail.com	19-01-2026
		101	CS COMM	270/2025	24-09-2025	STATE BANK OF INDIA V/S SH. AJAY KUMAR	9810210832	-	19-01-2026
		101	CS (COMM)	364/2025	22-12-2025	M/S CHEMSYNTHR. SYNERGIES V/S AMREE SOFT CAPS PVT. LTD.	9868118015	ctiwariadv@gmail.com	19-01-2026
		101	CS COMM	27/2026	17-01-2026	PUNJAB NATIONAL BANK V/S KANTA	9810600656	parasagarwaladv@gmail.com	30-01-2026
		101	CS COMM	278/2024	20-09-2024	M/S VEEPEEK K. INTERNATIONAL PVT. LTD. V/S RAJKUMAR HARCHANDANI	9810497887	officialktyagi@gmail.com	31-01-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS			
		101	CS COMM	279/2024	20-09-2024	M/S VEEPEEK.K. INTERNATIONAL PVT.LTD. V/S M/S CITI MEGA MART	9810497887	officialktyagi@gmail.com	31-01-2026			
		101	CS COMM	280/2024	20-09-2024	M/S VEEPEEK.K. INTERNATIONAL PVT.LTD. V/S PRAKASH RAJKUMAR VADANI @ WADHWANI PRAKASH	9810497887	officialktyagi@gmail.com	31-01-2026			
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS (COMM)	148/2025	01-12-2025	NITIN RASTOGI Vs SHAILI TYAGI	HAMANSHU GUPTA	8527962690	sba.himanshu@gmail.com	05-01-2026	
		---	---	CS (COMM)	1/2026	03-01-2026	SH BHANU SINGH Vs NARENDER CHHABRA	ASHUTOSH ABHISHEK	955552354	aalegalservices4774@gmail.com	06-01-2026	
		---	---	CS (COMM)	151/2025	11-12-2025	HAJI WASIQ AHMED Vs AWEZ	MOHD HASAN	8860404848	sahoo.heema@gmail.com	06-01-2026	
		---	---	CS (COMM)	152/2025	11-12-2025	HAJI WASIQ AHMED Vs MOHD ZUBAIR	MOHD HASAN	8860404848	sahoo.heema@gmail.com	06-01-2026	
		---	---	CS (COMM)	157/2025	23-12-2025	V K METAL SUPERIOR INDUSTRIES LTD & ORS.	V SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	08-01-2026	
		---	---	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVIMUDGIL & ORS.	OFK K7838821106	MUDGIL	7838821106	kkmudgil29@gmail.com	12-01-2026
		---	---	CS (COMM)	150/2025	09-12-2025	RUVENT PRIVATE LIMITED Vs SHARMA	ALOK SHARMA	9953433853	aloksharma@live.com	13-01-2026	
		---	---	CS (COMM)	2/2026	05-01-2026	BABLI Vs HARPREETA SINGH THETHI	SHARMA	K9953840039	advocateajaysharma2529@gmail.com	15-01-2026	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
		---	CS (COMM)	4/2026	06-01-2026	CANARA BANK RAMAJI MAHATO Vs ANUJ AGARWAL	9999490798	advocateajujagarwal@yahoo.com	15-01-2026	
		---	CS (COMM)	153/2025	12-12-2025	BADAR ABBAS BHUSHAN SHARMA Vs BRLJESH KUMAR SHARMA	9899222783, 9136609699	lawsolutionpoint@gmail.com	15-01-2026	
		---	CS (COMM)	5/2026	08-01-2026	Bank of Baroda Vs Priti	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	17-01-2026
		---	CS (COMM)	3/2026	05-01-2026	BSES YAMUNA POWER LTD Vs MOHD ASLAM	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	17-01-2026
		---	CS (COMM)	142/2025	22-11-2025	CENTRAL BANK OF INDIA Vs MRS. RAJORS.	OFK MUDGIL	K7838821105	kkmudgil29@gmail.com	17-01-2026
		---	CS (COMM)	6/2026	09-01-2026	Ridhi Enterprises Vs Karvuu Industries	ADITYA SINGH	8181883535	adityasingh504.sh@gmail.com	19-01-2026
		---	CS (COMM)	154/2025	18-12-2025	STATE BANK OF INDIA Vs HIMANSHU RATHOR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22-01-2026
		---	CS (COMM)	155/2025	18-12-2025	STATE BANK OF INDIA Vs MOHD VASEEM	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22-01-2026
		---	CS (COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT	8896932848	agnihotrisuchita@gmail.com	22-01-2026
		---	CS (COMM)	8/2026	15-01-2026	BANK MAHARASHTRA Vs MOHMMAD ARSHAD	OFRAKESH KUMAR	9891691568	rakesh.advait@gmail.com	22-01-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		---	CS (COMM)	139/2025	18-11-2025	CENTRAL BANK OF INDIA Vs INDERJEET	97838821105	kkmudgil29@gmail.com	22-01-2026
		---	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVIMUDGIL & ORS.	97838821106	kkmudgil29@gmail.com	22-01-2026
		---	CS (COMM)	7/2026	12-01-2026	MR SHAKIR HUSSAIN Vs MR NIRAJNITIN JAYCHAND REKHI	9718581795	anilnitin1@gmail.com	27-01-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMM) 591/2023	23-11-2023	Bank of India Vs Resha	9990182901	vptiwariadvocate@gmail.com	08-01-2026
			301, New Court Building, KKD/Delhi	CS (COMM) 307/2025	14-05-2025	Bank of India Vs Premlata	9990182902	vptiwariadvocate@gmail.com	08-01-2026
			301, New Court Building, KKD/Delhi	CS (COMM) 432/2025	10-07-2025	Vinesh Jain Vs Tarun Kumar	9990182903	opaggarwal@gmail.com	13-01-2026
			301, New Court Building, KKD/Delhi	CS (COMM) 638/2025	17.12.2024	Paradise Chemicals Vs Vaveda Poly Industries	9999604797	pankajsharmalc2@gmail.com	28/01/2026
			301, New Court Building, KKD/Delhi	CS (COMM) 639/2025	10/11/2025	Paradise Chemical Vs Nandi Irrigation System	9999604798	pankajsharmalc2@gmail.com	28/01/2026

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40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 256/2025	23-04-2025	BRIJ BHUSHAN JAIN Vs M/s Disha Garments	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	07-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 724/2025	23-12-2025	Canara Bank Vs Naman Grover	Eshu Chaudhary (P),	9711275696	eshuadvocate@gmail.com	08-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 646/2025	11-11-2025	STATE BANK OF INDIA Vs SONU TEOTIA	SUBRAT TRIPATHI (P),	7503304021	subrattripathi67@gmail.com	13-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 494/2025	11-08-2025	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs MS HOSPIMED LIFE SCIENCE	Mohd.Ishrafil Ansari(P),	9910558377	delhicarestem@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 722/2025	23-12-2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P)	9818539988	padamkumararkhanna@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 1/2026	03-01-2026	SANJAY GARG Vs JITENDRA GIRI	T. R. GUPTA	9811365932	trgupta32@gmail.com	15-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 11/2026	08-01-2026	Bank of Baroda Vs Ankit Arya	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	17-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 27/2026	15-01-2026	Pradeep Kumar Jain Vs Ahmad Raza	PIYUSH KATYAL	8700925528	piyushkatal198@gmail.com	21-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 682/2025	03/12/2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M Choudhary (P),	8588826768	mpchaudhary07@gmail.com	23-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 622/2025	30-10-2025	NANDULI PROPRIETOR OF M S SANGRAMI CAB SERVICE Vs IN SHORTS INDIA ADVERTISING AND SERVICE PRIVATE LIMITED	ATUL RAWAT(P)	955542111	asklegallassociates@gmail.com	28-01-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 717/2025	22-12-2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),	9873355153	atulsahi@live.com	28-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 310/2025	14-05-2025	Royal Fabrics India LLP Vs Tushar International	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	29-01-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 409/2025	04/07/2025	Easy Trip Planners Limited Vs Wb Hotels Private Limited	Anuj Jain(P),	9810599376	cnvassociates@hotmail.com	30-01-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DAR A	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 680/2025	03.12.2025	M/S FCB GARMENTS VS M/S R V MARTS	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	05.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 721/2025	23.12.2025	M/S R D SONS VS M/S TIRUMALA	ADITI SINGHAL	9582253870	advaditi40@gmail.com	06.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS A SETHIA BIRENDRA TIWARI	PRIYANKA SETHIA	9711251567	chambersofpriyankasethia@gmail.com	08.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 09/2026	08.01.2026	M/S SWAGAT FASHION CO VS SANJAY KUMAR	NITIN VS GARG	9811865967	aglegalconsultants@gmail.com	14.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	AMIT TEWARI	9818180025	atanda.adv@gmail.com	14.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 08/2026	08.01.2026	M/S EMPIRE ALCOBREV PVT VS KAMALJEET SINGH 7 ORSQ	PUSHPEN DRA GIRI	9999405805	advocatepushpendragiri@gmail.com	15.01.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	PRANAY SHARMA	9873101002	pranay7adv@gmail.com	15.01.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 17/2026	13.01.2026	CANARA BANK NAVAB ALI VSANUJ AGGARG WAL	9999490798	advocateanujagarwal@yahoo.com	17.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 602/2025	14.10.2025	SURESH GUPTA RAJAT SHARMA VS PRATEEK MEHTA	9911886609	2015mehtaassociates@gmail.com	17.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 29/2026	16.01.2026	BANK OF BARODA MOHD IRFAN VS UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	19.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 716/2025	20.12.2025	M/S VTP FILMS M/S ALSTONE MANUFACTURING PVT LTD VS GAURAV MEHTA	9958904033	mehtalegalconsultant@gmail.com	19.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 34/2026	19.01.2026	KAPIL KUMAR GUPTA VS RAM SINGH SHAKYA VS SADDAM HUSSAIN	9650016144	saddamhusain9654@gmail.com	20.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI VS JYOTI GAUTAM	7000041067	iyoti_gautam2010@yahoo.com	22.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PROMOD KUMAR VS DEOKANT TRIPATHI	9711332383	deokanttripathi2@gmail.com	22.01.2026
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR VS KAMAL MEHTA	9868249232	kamal7mehta@gmail.com	27.01.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL						
43	SH. DEVENDER KUMAR JANGALA DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL						

